Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 258 of 2013

Dated: 6th December, 2013

India wind Power Association Versus

... Appellant (s)

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **17.1.2014.**

COURT MASTER